

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 111

CP No. 13/Chd/Hry/2022

IN THE MATTER OF:

P.S.B Paper Mills Pvt. Ltd

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana & Ors.

...Respondent

Under Section: 252(3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

-sd-
Court Officer

April 19, 2024
SM